

[*Translation*]

(iii) Demand for financial assistance to Himachal Pradesh for providing relief to fruit growers whose crop have been destroyed by hailstorm.

SHRI K.D. SULTANPURI (Simla) : Mr. Speaker, Sir, due to the hailstorm in Shimla district and in many parts of Solan, Nahan, Mandi, Bilaspur, Hamirpur, Kangra and Kulu in Himachal Pradesh this year, the fruit crop has been damaged and destroyed completely in many tehsils. The State Government is not in a position to give compensation to the growers. The bridges and roads constructed by the State Government in Himachal Pradesh have also been damaged due to the heavy rains. The major problem is that all the bridges constructed over the rivers and rivulets have been damaged. I would urge the Government of India to help in the repair and construction of these bridges, roads, etc. and make an additional allocation of at least Rs. 30 crores for this purpose and also provide Rs. 15 crores for giving compensation to the poor farmers who have been adversely affected.

I hope that the Government of India would pay urgent attention to it.

[*English*]

(iv) Demand for improving banking Services in the Country.

SHRI ANOOPCHAND SHAH (Bombay North) : I would like to draw the attention of Minister for Finance on the following urgent important matter of public interest. There are thousands of complaints regarding the working of Nationalised Banks and Bank officials. Their working has gone down tremendously. Customers are harassed because of the rude behaviour of Bank staff and malpractices in sanctioning loans to poor and lower middle class people under various programmes and schemes of Government. Bank officials and Directors are sanctioning advances and loan facilities to big industrial houses, keeping all the norms and rules of Banking system aside. They are advancing finances for trade union activities also. It has become necessary to make necessary amendments to Banking laws to improve the working of Banks. I

request the hon. Finance Minister to take necessary steps in this regard immediately.

(v) Need for releasing more money for rehabilitation of persons displaced owing to construction of National Aluminium Co. in Damarjodi (Orissa)

SHRI K. PRADHANI (Nowrangpur) : Large number of projects under State and Central Government were executed in Koraput District in the past like MIG factory of the Central Government and Hydro-electric project like Balimela and Machkund of State Government. The persons displaced due to these projects were mostly Adivasis and Harijans who lost their landed properties but could not be properly rehabilitated and as a result of that many of them remained unemployed for some time and became labourers here and there reducing their living standards below the poverty line and some of them took to anti-social activities.

National Aluminium Company is under construction at Damarjodi in the District which is the biggest project of this kind in Asia and large number of families are being displaced. Government have agreed to provide one job for each family according to suitability and give them a house. Tribals and other people of this area are mostly illiterate and they can be employed as Class IV employees only. They are very good cultivators and very laborious people and if some land is given to them in addition to this, they can be better placed. Land being a State subject, hon. Steel and Mines Minister while replying to the question in the year 1984 agreed to release more money for rehabilitation, provided land could be arranged by the State Government.

As the rehabilitation process is going to be completed soon, I request the hon. Steel and Mines Minister to release more money for this purpose in consultation with the State Government as early as possible.

(vi) Demand for a hospital in the Mithila region in Bihar on the pattern of All India Institute of Medical Sciences, New Delhi

DR. G.S. RAJHANS (Jhanjharpur) : Hospitals in Delhi have been subjected to severe criticism both inside and outside